

LOK SABHA DEBATES

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LOK SABHA

Saturday, 20th December, 1958

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

Mr. Speaker: There is no Question Hour today.

PAPERS LAID ON THE TABLE

REPORT ON SECOND GENERAL ELECTIONS IN INDIA, 1957, (VOL I—GENERAL)

The Minister of Law (Shri A. K. Sen): I beg to lay on the Table a copy of the Report on the Second General Elections in India, 1957 (Volume I—General) [Placed in Library. See No LT-1157/58]

NOTIFICATION UNDER ALL INDIA SERVICES ACT

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table, under subsection (2) of section 3 of the All India Services Act, 1951, a copy of Notification No. GSR. 1163 dated the 13th December, 1958. [Placed in Library. See No LT-1158/58]

STATEMENT CORRECTING REPLY TO STARRED QUESTION

The Minister of Education (Dr. K. L. Shrimall): I beg to lay on the Table a copy of the statement correcting the reply given on the 30th August, 1958 to a supplementary by Shri D. A. Katti on starred question No. 695 regarding Government of 303 (A) L.S.D—1

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India scholarships to Scheduled Castes and Scheduled Tribe students. [Placed in Library. See No. LT-1159/58].

REPORT OF STUDY GROUP ON SOCIAL SECURITY

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of the Report of the Study Group on Social Security [Placed in Library. See No. LT-1160/58]

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table, under subsection (6) of section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications —

- (i) GRS. No. 1129 dated the 28th November, 1958, making certain amendment to the Delhi Roller Flour Mills (Atta Price Control) Order, 1958;
- (ii) GSR. No. 1130 dated the 29th November, 1958, making certain further amendment, to the Orissa Rice (Prohibition of Export) Order, 1957;
- (iii) GSR. No. 1152 dated the 3rd December, 1958, making certain further amendment, to the Rice and Paddy (West Bengal) Second Price Control Order, 1958;
- (iv) GSR. No. 1155 dated the 4th December, 1958;